

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.338**

TO BE ANSWERED ON THE 01ST DECEMBER, 2015/ AGRAHAYANA 10, 1937 (SAKA)

FUNDS FOR CCTNS

338. SHRI P.C. MOHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Crime and Criminal Tracking Network and System (CCTNS) project was approved in 2009 as a flagship programme of e-governance to create integrated and comprehensive scheme to connect the police stations nationwide for investigation of crime and tracking the criminals across the States;

(b) if so, the total amount allocated and utilized so far by the State Governments State-wise;

(c) whether all the States have utilized all the funds provided in this regard;

(d) if so, the details thereof and if not, the reasons therefor during each of the last three years and the current year;

(e) the steps taken by the Ministry to complete the ambitious programme in the wake of terrorism throughout in the country;

(f) whether the Government has any proposal to allot more funds for the current financial year; and

(g) if so, the details thereof along with the steps taken by the Government to utilize all the funds?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) and (b): Yes Madam, Crime and Criminal Tracking Network and Systems (CCTNS) project was approved in 2009 with a total outlay of Rs. 2000.00 crore out of which Rs 825.11 crore has been released to the States/UTs. Rs 662.10 crore has been utilised by the States/UTs till 31st October 2015. State wise fund details are placed at Annexure I

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(c) and (d): No Madam. The funds are to be utilized based on predefined deliverables and outcome. In case of States/UTs where these outcomes have not been achieved, all the released funds have not been utilised.

(e) to (g): The Cabinet Committee on Economic Affairs (CCEA) during its meeting held on 18th November 2015 has approved the extension of Crime and Criminal Tracking Network & Systems (CCTNS) Project up to March 2017 for project implementation with major revamp in the scheme. The governance structure for monitoring of CCTNS Project has also been changed. The Government has a proposal to release Rs. 623.63 crore for the Financial Year 2015-16.

State wise CCTNS Fund Details as on 31st October 2015

(Rs. in crore)

S.No	Name of UT	Total State/UT	Total Fund	Fund
1	Andaman & Nicobar	7.27	6.71	4.30
2	Andhra Pradesh &	109.84	61.06	67.49
3	Arunachal Pradesh	12.98	12.43	8.54
4	Assam	31.65	30.98	24.98
5	Bihar	59.66	25.85	9.04
6	Chandigarh	7.50	1.63	1.72
7	Chhattisgarh	39.42	12.97	12.97
8	Dadra & Nagar Haveli	0.44	1.51	5.94
9	Daman & Diu	6.71	5.44	
10	Delhi	30.99	30.99	8.66
11	Goa	7.04	7.04	3.57
12	Gujarat	55.12	48.41	22.17
13	Haryana	31.40	10.75	8.87
14	Himachal Pradesh	13.25	6.98	4.95
15	Jammu & Kashmir	28.03	24.62	15.12
16	Jharkhand	42.80	50.65	50.76
17	Karnataka	60.04	46.69	41.03
18	Kerala	43.00	25.52	21.88
19	Lakshadweep	5.31	2.06	1.09
20	Madhya Pradesh	70.31	67.13	30.40
21	Maharashtra	85.65	26.39	30.87
22	Manipur	10.69	5.78	3.08
23	Meghalaya	8.90	5.62	3.92
24	Mizoram	8.94	7.47	7.11
25	Nagaland	13.31	7.74	6.65
26	Odisha	49.76	35.36	30.12
27	Puducherry	9.94	9.91	2.45
28	Punjab	34.60	8.64	9.32
29	Rajasthan	57.37	20.46	13.13
30	Sikkim	8.42	7.14	5.85
31	Tamil Nadu	103.34	88.93	92.86
32	Tripura	12.49	10.38	7.90
33	Uttar Pradesh	113.78	84.86	76.05
34	Uttarakhand	16.91	11.20	11.25
35	West Bengal	51.39	15.76	18.07
	Total	1248.22	825.11	662.10
